

(d) Government has appointed a High Level Committee under the chairmanship of Shri V. K. Shunglu, former Comptroller and Auditor General of India to look into issues relating to the organizing and conduct of the Commonwealth Games, 2010 and lessons to be learnt for the future. Final Report of this Committee is likely to be submitted to the Government by 31.3.2011.

Recovering the loss of CWG-2010

1704. MS. SUSHILA TIRIYA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that Government has not been able to take prompt action to save the hundreds of crores of rupees lost in Commonwealth Games;

(b) if so, the reasons therefor;

(c) the total hundreds of crores of rupees lost to the exchequer during the Commonwealth Games; and

(d) the steps taken to secure the lost money?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) No Sir.

(b) Does not arise.

(c) and (d) An amount of Rs 2500.48 Cr was sanctioned as loan and Rs 87.25 Cr. sanctioned as grant to the Organising Committee. The expenditure till 21st February 2011 is Rs 1809.89 Cr. An amount of Rs. 429 Cr has since been repaid to the Government leaving a shortfall of Rs 1797.82 Cr (Total release of loan Rs. 2226.82 Crore minus Repayment of loan of Rs. 429 Crore) Government of India has also undertaken to meet any shortfall between revenue and expenditure of the Organising Committee.

Fresh probe on CWG-2010

1705. SHRI TARIQ ANWAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that Government has set up fresh probe for the organization and conduct of the Commonwealth Games;

(b) if so, the details thereof;